

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1264
TO BE ANSWERED ON 03.12.2024**

INCLUSION IN OBC LIST

1264. SHRI ASADUDDIN OWAISI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of groups/castes/communities that have approached the Government or the NCBC seeking inclusion in OBC list since 2014;
- (b) the status of these applications; and
- (c) whether inclusion of communities in OBC list have been rejected/accepted and under consideration of the Government and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

(a): National Commission for Backward Classes (NCBC), has informed that it has considered proposals for inclusion in respect of 365 castes/communities for various States/UTs in the Central List of Other Backward Classes (OBC) from March, 2014 to November, 2024 and tendered 147 advices.

(b) to (c): Parliament may by law include or exclude Castes/Communities from the Central List of socially and educationally backward classes. Inclusion of castes and communities in the Central List of OBCs is ongoing exercise depending upon receipt of complete proposal including ethnographic report etc. from the concerned State/UT, justifying social and educational backwardness of the respective castes/communities as well as outcome of the Public Hearing thereof.
